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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3269/2014

R K KAPOOR, ADVOCATE

..... Petitioner

Through Petitioner in person.

versus

THE HIGH COURT OF DELHI & ORS.

..... Respondents

Through Mr. Rajshekhar Rao with Mr. Varun Mishra, Advocates for respondent no.1 along with Mr. S.P.Singh Premi, Joint Registrar (Genl. Admn), Mr. K.K.Sharma, Dy. Registrar (Genl. Admn) and Mr. Kishor Kumar, Asstt. Registrar, (District Court BMCCs), Delhi High Court.

Mr. Anurag Ahluwalia, CGSC for UOI.

Mr. Peeyoosh Kalra, ASC, with Ms. Sona Babbar, Advocate for PWD, GNCTD along with Mr. Baldev Raj, AE, CPWD.

Mr. Rajiv Bansal, Senior Standing Counsel with Mr. Siddhant Gupta, Advocate for DDA.

**CORAM:**

**HON'BLE MR. JUSTICE G.S.SISTANI**

**HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL**

**ORDER**

% **19.08.2016**

In view of the Full Court Reference today, no time left.

List on 02.09.2016.

**G.S.SISTANI, J**

**SANGITA DHINGRA SEHGAL, J**

This is a digitally signed order. **AUGUST 19, 2016**

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